

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
PATIALA HOUSE COURT : NEW DELHI DISTRICT : NEW DELHI**

**ORDER**

In partial modification of this office earlier order bearing No.2371-2445/Bail & Filing/Judl./Prin. D&SJ/NDD/2024 dated 29.02.2024 and in exercise of powers vested to the undersigned *inter alia* under Section 10(3) of the Criminal Procedure Code, 1973 as in force in Delhi, I hereby authorize the following Additional District & Sessions Judges of New Delhi District to hear and dispose of fresh bail/urgent criminal applications and pending bail applications pertaining to the New Delhi District Sessions Division mentioned at column No. (2) *w.e.f.* 16.03.2024 till further order in accordance with law.

Name of the Judicial Officer (1)	Police Stations & Investigating Agencies (New Delhi District) (2)	1 <sup>st</sup> Link Judge (3)	2 <sup>nd</sup> Link Judge (4)
Sh. Pawan Kumar, ASJ (SFTC)	<b>(ROSTER-1)</b> CBI, Central Excise, Chanakya Puri, Custom, Delhi Cantt, DRI, GST, IGI Airport, IGI Metro, R.K. Puram, Vasant Kunj (South) and Vasant Vihar	Dr. Hardeep Kaur, ASJ-02	Sh. Sudhshu Kaushik, ASJ-06
Sh. Devender Kumar Jangala, ASJ-05	<b>(ROSTER-2)</b> CAW Cell, Crime Branch, EOW, Naraina, Sagarpur, Sarojini Nagar, South Campus, Vasant Kunj (North) and Kartavya Path	Ms. Kiran Gupta, ASJ-04	Sh. Chander Jit Singh, ASJ-03
Sh. Aparna Swami, ASJ-07	<b>(ROSTER-3)</b> Barakhamba Road, Connaught Place, Cyber Police Station, Enforcement Directorate, FERA, Inderpuri, Kishangarh, Mandir Marg, North Avenue, Parliament Street, PFA, PMLA, Pragati Maidan Metro, Rajeev Chowk Metro, South Avenue, Tilak Marg and Tughlak Road.	Sh. Sudhir Kumar Sirohi, Spl. Judge NDPS	Dr. Hardeep Kaur, ASJ-02

The bail/urgent applications pertaining to Special Acts viz. NDPS Act/NCB, POCSO, NIA, MCOCA, TADA, Special Cell cases, SC/ST Act, UAP Act, Drugs & Cosmetics Act and Official Secrets Act shall be dealt with by the concerned designated Courts, New Delhi District.

Note:- In case, if any Judicial Officers mentioned at column no. 01 and their respective links mentioned at column no. 03 & 04 happens to be on leave or not available due to any reason, the senior most Additional Session Judge, New Delhi District available on that day shall hear and dispose of fresh bail/urgent criminal applications and pending bail applications in accordance with law.

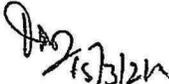
  
(Vimal Kumar Yadav)  
Principal District & Sessions Judge  
New Delhi District, PHC, New Delhi.

Dated: 15/3/24

No. 3023-3097 /Bail & Filing/Judl./Prin.D&SJ/NDD/2024

Copy forwarded for information to:

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. All the Principal District & Sessions Judges, Delhi/New Delhi.
3. The Principal Judge, Family Court, Dwarka (HQs), New Delhi.
4. The Principal Judge, Family Court, New Delhi District, PHC, ND.
5. The Judge In-charge, Mediation Centre, New Delhi District, PHC, ND.
6. The Member Secretary, DSLSA, New Delhi District, PHC, ND.
7. All the Judicial Officers, New Delhi District, PHC, ND.
8. The Officer-In-charge, Bail & Filing Section & Administration Branch, NDD, ND.
9. The Website Committee (Hindi & English), Tis Hazari Courts, Delhi.
10. The Chief Prosecutor, New Delhi District, PHC, ND.
11. All the Honorary Secretaries, Bar Associations, Delhi/New Delhi.
12. The In-charge, Lock-up, New Delhi District, PHC, ND.
13. The Branch In-Charge, Computer Branch, New Delhi District, PHC, ND.
14. Reader/PS to the undersigned.
15. The PRO/APRO, New Delhi District, PHC, ND.

  
Principal District & Sessions Judge  
New Delhi District, PHC, New Delhi